

Kullampatti in Suryamalai hills of Salem district indicated the presence of only a very small quantity of uranium in the rocks of this area. Further work in this area was therefore abandoned.

Sub-surface exploration by borehole drilling carried out in the Pakkanadu area showed some radio-activity at different depths. After drilling 7 boreholes the work has been given up as this area also was not found to be very promising in uranium mineralization.

Boundary Dispute between People of NEFA and Assam

4611. Shri D. Ering: Will the Prime Minister be pleased to state:

(a) whether Government are aware that there has been a boundary dispute between the people of NEFA and Assam, and

(b) if so, whether Government have appointed some Committee to enquire about the matter and to demarcate the boundary?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The people inhabiting a large part of the Siang Frontier Division of NEFA are known as Adis. There are some Adi villages in the Lakhimpur district of Assam also.

When the physical demarcation of Inner Line was taken in hand in this area some time ago, the Adi villages in Assam represented that the Line should be revised to include them in NEFA.

One Adi village from NEFA represented that its right over some cultivable land outside the Inner Line in Assam should be safeguarded.

A meeting of senior officials from Assam and NEFA was held in Shillong to discuss the problem. The Political Officer of the Siang Frontier Division and the Deputy Commissioner of Lakhimpur district jointly toured the area. It was not considered necessary

to appoint a Committee to enquire into this matter.

The Assam Government are understood to have decided to extend the same privileges as are enjoyed by the people in the transferred areas of Assam to the Adi villages under their jurisdiction. They have also confirmed that the right of the Adi village from NEFA possessing cultivable lands in Assam will not be affected in any way by the demarcation of the Inner Line. An officer each from Assam and NEFA have been deputed to remain in the area to settle the differences on the spot till the demarcation is completed.

Industrial Estates in Andhra Pradesh

4612. Shri Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the total allocation for the industrial Estates in Andhra Pradesh (with break-up for each estate) during the years 1960-61 and 1961-62; and

(b) whether any new Industrial Estates are to be opened in the State during the year 1961-62?

The Minister of Industry (Shri Manubhai Shah): (a) An allocation of Rs. 18 lakhs was made for Industrial Estates in Andhra Pradesh during 1960-61. The allocations to the various States for Industrial Estates for 1961-62 is still under consideration. Allocations are made Statewise and not Estate-wise. It is for the State Government concerned to decide the allocation for each Estate.

(b) The Andhra Pradesh Government propose to set up 27 new industrial estates in the State during the year 1961-62.

A.I.R. Stations in Andhra Pradesh

4613. Shri Madhusudan Rao: Will the Minister of Information and Broadcasting be pleased to state the number of enquiries received from each of the radio rural forums by the All India Radio Stations in Andhra Pradesh during 1960-61?